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ITEM NO.41

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.46379/ 2000 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to file additional
documents and office report)

Date: 25/04/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Dr. Monika Gusain,Adv.
Mr. Hari Om Yaduvanshi, Adv.
Mr. Abhinav Jain, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 08.05.2013.

(NAVEEN KUMAR)
COURT MASTER

(SNEH BALA MEHRA)
COURT MASTER